

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**STARRED QUESTION NO. 276
TO BE ANSWERED ON 06.08.2018**

MOU WITH IGNOU

***276. SHRI PRALHAD JOSHI:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP
be pleased to state:**

- (a) whether his Ministry has signed any Memorandum of Understanding (MoU) with the Indira Gandhi National Open University (IGNOU) in the field of Skill Development and Entrepreneurship; and
- (b) if so, the details including the salient features of MoU and its impact on the targeted audience?

ANSWER

**MINISTER IN THE MINISTRY OF SKILL DEVELOPMENT AND
ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

- (a) and (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (B) OF LOK SABHA
STARRED QUESTION NO. *276 TO BE ANSWERED ON 06.08.2018 ASKED BY SHRI
PRALHAD JOSHI REGARDING MOU WITH IGNOU**

Ministry of Skill Development and Entrepreneurship (MSDE) has not signed any Memorandum of Understanding (MoU) with the Indira Gandhi National Open University (IGNOU). However, Ministry of Health and Family Welfare (MoHFW) has signed an MoU with IGNOU on 25.06.2018 for training in skill development courses relating to health care sector. The courses have been finalized by MoHFW.

The responsibilities of IGNOU under this MoU are as under:

- (i) Establish a Skill Training Cell (STC);
- (ii) Design and develop programme packages aligning with standards set by MoHFW and National Skill Qualification Framework (NSQF) under MSDE;
- (iii) Implement the programs nation-wide in collaboration with MoHFW;
- (iv) Create a supervision and monitoring network at State and District level;
- (v) Hold examination, declare results and issue certificates; and
- (vi) Undertake advocacy to create awareness about the programmes.

The responsibilities of MoHFW under this MoU are as under:

- (i) Help IGNOU in developing mutually agreeable guidelines for identifying Skill Development Centers (SDCs);
- (ii) Facilitate cooperation from State governments in establishing SDCs in government health institutions;
- (iii) Jointly identify experts for design and development of program packages;
- (iv) Help in advocacy by displaying admission related information on its official website;
- (v) Provide financial support as agreed upon; and
- (vi) Facilitate legal and regulatory requirements for the programme.
